

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

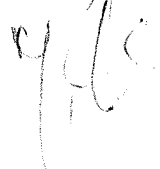
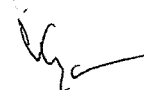
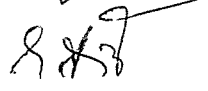
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/12/2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/37/2018
NAME OF THE PETITIONER(S) : Fresco Pelli SPA
NAME OF THE RESPONDENT(S) : Future Pelli India Pvt ltd & 5
UNDER SECTION : 241/242


S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1	M. Vidya	Counsel for pte.	
2	K. Muralthy	Counsel for 2, 3 & 6	
3	G. Ashdeepa k for m/s PASS Associates.	Counsel for 1, 4 & 5	

ORDER

Since the parties are exploring the possibilities for solution, at their request, list this matter on 03.01.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp